

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 458
ANSWERED ON 08.12.2022

GREEN ENERGY CORRIDOR PROJECT

458. SHRIMATI POONAMBEN MAADAM

Will the Minister of New & Renewable Energy be pleased to state:

- (a) whether the Government proposes to expand the Green Energy Corridor Project and if so, the details along with the action plan thereof, capacity-wise;
- (b) the details of the funding mechanism and financial outlay for the year 2022-23;
- (c) whether the Government proposes to implement the project beyond eight renewable energy rich States; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) The Government of India approved the Green Energy Corridor (GEC) - Intra-State Transmission System Phase-II scheme on 06.01.2022 for setting up 10753 circuit kilometres (ckm) of transmission lines and 27546 Mega Volt-Amperes (MVA) of substations for grid integration and power evacuation of 19431 MW capacity of Renewable Energy (RE) power projects in 7 States. The state-wise details are as under:

State	Length of transmission lines (ckm)	Capacity of substations (MVA)	RE addition envisaged (MW)
Gujarat	5138	5880	4000
Himachal Pradesh	62	761	317
Karnataka	938	1225	2639
Kerala	224	620	452
Rajasthan	1170	1580	4023
Tamil Nadu	624	2200	4000
Uttar Pradesh	2597	15280	4000
Total	10753	27546	19431

(b) The project cost is Rs. 12031.33 crore and the Central Financial Assistance (CFA) @ 33% of project cost is Rs. 3970.34 crore. The financial outlay (budget estimates) for FY 2022-23 for Green Energy Corridor scheme is Rs. 300 crore.

(c)&(d) States were requested to send proposal under GEC-Intra State Transmission System Phase –II scheme. However, proposals were received from only 10 States. Finally, projects of 7 States were approved and the entire Central Financial Assistance of Rs 3970.34 crores approved under the GEC –phase II scheme was allocated to the said 7 States. This includes 2 new States (Kerala and Uttar Pradesh) which were not covered in the first phase of the GEC scheme and are also not among the renewable energy rich States.
